

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 22.05.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>Company Petition/244/2022</b>
<b>NAME OF THE COMPANY</b>	<b>Jagadiah Prasad Sarda</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Bank of Baroda Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Jagadiah Prasad Sarda</b>
<b>UNDER SECTION</b>	<b>95 of IBC</b>

**ORDER**

Counter filed. At request of the Counsel for the Respondent, for hearing, post on 20.06.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**